

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/100(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	RAJ KUMAR AGARWAL VS PARAMOUNT HOSPITALS PVT. LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner

Mr. Mohan Ram Goyenka, Adv.]

Ms. Sneha Khaitan, CS]

Mr. Rajib Ray, Adv.] For the ICAI

Mr. Akhilesh Shrivastava, Adv.] For the Respondent

Mr. Sumit Devralia, CMA]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**